amendment of any particular clause. That is the practice that we are following in this House all along. So I would request the hon. Members to follow that convention.

SHRI GHULAM RASOOL MATTO: What is the remedy available to me?

MR. DEPUTY CHAIRMAN: You take some other course Now, the question is:

That the following amendments made by the Lok Sabha in the Essential Commodities (Amendment) Bill. 1983, be taken into consideration, namely:

## Enacting Formula

1. That at page 1, line 1, for "Thirty-fourth" substitute "Thirtyfifth"

## Clause 1

2. That at page 1, line 4. for "1983" substitute "1984"

## Clause 2

3. That at page 1, line 19, for "1983" substitute "1984"

The motion was adopted.

SHRI BHAGWAT JHA AZAD: Sir, 1 move--

That the amendments made by the 'Lok Sabha in the Bill be agreed to.

The question was put and the motion was adopted.

REFERENCE TO THE REPORTED STATEMENT OF THE MINISTER OF FINANCE SHRI PRANAB KUMAR MUKHERJEE, ON PRESIDENTIAL FORM OF GOVERNMENT

श्री सत्य प्रकाश मालवीय (उत्तर प्रदेश): मान्यवर, मेरा व्यवस्था का प्रश्न है। माननीय प्रणव मुखर्जी इस सदन के नेता है, वे किसी विशेष पार्टी के नता नहीं हैं। पिछले सप्ताह जब सब चल रहा था, उन्होंने बंगाल में जा कर के संविधान के संशोधन के सम्बन्ध में ग्रपनी राय व्यक्त की ग्रीर ऐसे संविधान संशोधन के मम्बन्ध में राय व्यक्त की जो प्रेजीडेंशियल फीर्म ग्राफ गवर्नमेंट...(व्यवधान) श्री उपसभापति : इसमें कोई व्यवस्था का प्रश्न नहीं है ।

श्री सत्य प्रकाश मालवीय : क्या सदन के चलते इस सदन के नेता सदन के बाहर संविधान संशोधन के सम्बन्ध में वक्तव्य दे सकते हैं श्रीर क्या उस पर सदन को . . . (व्यवधान)

श्री उपसभापति : ग्राप भी तो वाहर जा कर बहुत सी राय देते होंगे । उसके बारे में क्या किया जा सकता है ।

THE MINISTER OF FINANCE (SHRI PRANAB KUMAR MUKHERJEE): Mr. Deputy Chairman, since he has mentioned my name, let me anyway clarify the point. I do not know where he has found it. At least I did not say to any newspaper that I favoured the presidential form of government. The Calcutta press asked me a question, "What is your reaction to Mr. Charan Singh's suggestion that he prefers a certain type of government?".

I said that a debate is going on in the country, let the debate go on. In this where is the question of expressing my viewe?

SHRI SURESH KALMADI (Maharashtra). Where is the debate? It is only in your party.

SHRI PRANAB KUMAR MUKHER-JEE: The debate is not on the floor. of the House. The debate is at the national level.

MR. DEPUTY CHAIRMAN: Now let us go to the next item...

श्री शान्ति त्यागी (उत्तर प्रदेश): मेरा प्वाइंट ग्राफ ग्रार्डर है। सारे देश के ग्रीर विदेश के ग्रखवारों में यह समाचार छपा है...\*\*

MR. DEPUTY CHAIRMAN: No. no; I have not allowed it. I am not allowing you to raise it. No. no. This will not go on record.

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE Threat to India's security on account of development along Indo-Pak borders and

Pakistan's nuclear programmes
SHRI JASWANT SINGH (Rajasthan):
Mr Deputy Chairman, I beg to call the

\*4Not recorded.